

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FDS MANAGEMENT SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 03-01-2024; List of Stakeholders as on Date: 24-02-2024; Name of IP: Deepak Arora; Process Number: 1; Last 5 digit of registration number: 14120

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		693777		693777				NA
2	Liquidation costs incurred till date		8820		8820				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	1	742177	1	742177				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	3	883814	3	658560				Annexure 6
7	Operational creditors (Government Dues)	1	195970990	1	176909790				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	2531482	7	2422332				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		12	200831060	12	181435456	0			